

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4221
ANSWERED ON:20.04.2015
THEFTS IN TRAINS
Kaswan Shri Rahul

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have received maximum number of complaints of theft during the last six months with regard to freight transportation lease booking in 12987-88 Ajmer-Sealdah Express and Train No. 12307-08 Jodhpur-Howrah Express;
- (b) if so, the details thereof and the number of incidents of theft occurred in the said trains during the last one year and the number of cases wherein thieves have been caught;
- (c) whether the Railways have formulated any scheme for the installation of CCTV cameras in the said trains and for tightening security in order to curtail the incidents of theft in the said Express trains; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 4221 BY SHRI RAHUL KASWAN TO BE ANSWERED IN LOK SABHA ON 20.04.2015 REGARDING THEFTS IN TRAINS.

(a): No complaint of theft in leased SLR of Train No. 12987-88(Ajmer-Sealdah Express) and Train No. 12307-08(Jodhpur- Howrah Express) has been received by the Railways during last six months i.e October, 2014 to March, 2015.

(b): A solitary case of theft from a leased SLR of Train No. 12987-88(Ajmer-Sealdah Express) was registered by Government Railway Police, Jaipur on 28.03.2014 in which no arrest has yet been made.

(c) and (d): No, Madam. Presently, no scheme has been formulated for provision of CCTV camera on the said trains. While an enabling provision of provision of CCTV on 500 coaches has been made under Rolling Stock Programme 2015-16, no specific train has been identified as yet.

Policing on Railways is a State Subject and prevention of crime, registration of cases and their investigation in Railway premises as well as on running trains are, therefore, the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP) of the States concerned. However, Railway Protection Force (RPF) supplements the efforts of Government Railway Police by deploying its staff for escorting of important trains in affected areas and access control duties at important and sensitive stations.